

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.10.2022 (FRIDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 606 of 2022	Ashwani Kumar Chandrakar Vs. Central Bank of India & Ors.	Adhitya Srinivasan	Abhijeet Sinha Akshay Goel-R1

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 998 of 2022 & I.A. No. 2824 of 2022 (With Defects)	Arun Bajaj & Ors. Vs. Morpheus Developers Pvt. Ltd.	Abhay Pratap	
3.	Comp. App. (AT) (Ins) No. 1012 of 2022	Sunil Yadav Vs. Mayuri Fincap Private Ltd. & Ors.	Richa Singh	Abhijeet Sinha Iswar Mohaptra Aditya-R1
4.	Restoration Application (AT) No. 06 of 2022 in Comp. App. (AT) (Ins) No. 846 of 2022	G.L. Shoes Vs. Action Udhog Pvt. Ltd.	Nitin Kumar Kaushik	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 315 of 2022	Lomash Slurrytech Pvt. Ltd. (Through Its Authorized Signatory) Vs. DSC Engineering Pvt. Ltd.	Vijay Mishra Bhuvan Arora	Nishtha Wadhwa Bhaskar Vineet Tayal
6.	Comp. App. (AT) (Ins) No. 332 of 2022	Manish Kumar Shareholder of Hind Syntex Ltd. Vs Dena Bank & Anr.	Aastha Mehta	Krishan Kumar Nitin Pal Swikritimala Dubey-R1
7.	Comp. App. (AT) (Ins) No. 368 of 2022	Harinder Bashista Vs. Luxmi Electrical & Engineering Works	Prashant Katara	Shivam Kumar-R1 Yogesh Gupta-R2 Luxmi

		Through its Sole Proprietor Varinder Arora & Anr.		
8.	Comp. App. (AT) (Ins) No. 375 of 2022	Bank of Baroda & Ors. Vs. Naveen Kumar Jain	Kush Sharma	Varun Ramakant Rai Naveen Kr. Jain
9.	Comp. App. (AT) (Ins) No. 531 of 2022 & I.A. No. 1705 of 2022 (With Defects)	Kalpna Morakhia Suspended Director of Smaaash Entertainment Pvt. Ltd. Vs. Edelweiss Asset Reconstruction Company Ltd. & Anr.	Jayashree S. Dasgupta	R. Sudhinder Ranjit Shetty Rahul Dev Aastha Trivedi-R1
10.	Comp. App. (AT) (Ins) No. 626 of 2022	Homeland Heights Flat Owners Welfare Association Vs. H L Buildwell Pvt. Ltd. & Ors.	Manish Jain	Karan Kohli Prateek Kushwaha Pathik Chaudhary-R1 Aalok Jagga-R3-R5
11.	Comp. App. (AT) (Ins) No. 673 of 2022	Kunwer Sachdev Vs. Su-Kam Power System Ltd. & Ors.	Apoorv Agarwal	Bari Brar-R1, R5-R8 Anoop Rawat Siddhant Kant-R2
12.	Comp. App. (AT) (Ins) No. 718 of 2022	Bankey Bihari Infrahomes Pvt. Ltd. Vs. Alok Kumar Kuchchal	Babita Jain	Manish Jain Alok Kumar Kuchchal
13.	Comp. App. (AT) (Ins) No. 792 of 2022	Shri Balaji Paper Pack Pvt. Ltd. Vs. Laxmi Crockery Pune Pvt. Ltd.	Reetu Sharma	R. Arushi.A
14.	Comp. App. (AT) (Ins) No. 796 of 2022	Bhagwati Power and Steel Ltd. Vs. Senior Divisional Commercial Manager, South Eastern Railways & Ors.	Shivam Shukla	H.V Shankar
15.	Comp. App. (AT) (Ins) No. 797 of 2022	Bhagwati Power and Steel Ltd. Vs. Central Coalfields Ltd. & Anr.	Shivam Shukla	
16.	Comp. App. (AT) (Ins) No. 808 of 2022	Regional Provident Fund Commissioner Vs. Manish Kumar Bhagat & Anr.	Subhash C. Gupta	Honey Satpal-R1
17.	Comp. App. (AT) (Ins) No. 815 of 2022 & I.A. No. 2334 of 2022	Vejas Power Projects Ltd. Vs. Vaayu Infrastructure LLP	Raunak Dhillon	Abhijeet Sinha Gaurav Singh

18.	Comp. App. (AT) (Ins) No. 816 of 2022	Subhash Chand Gupta Vs. Bhavesh Texo Fab Pvt. Ltd. & Anr.	Srijan Mehrotra	
19.	Comp. App. (AT) (Ins) No. 826 of 2022	Gaurav Katiyar IRP Of Value Infra Tech India Pvt. Ltd. Vs. Sanjay Kumar Singh	Rishabh Jain	
20.	Comp. App. (AT) (Ins) No. 841 of 2022	Sharad Chandra Goel Vs. Tarannom Shargh International Transportation Company & Anr.	Uddyam Mukherjee	Deepak Kumar
21.	Comp. App. (AT) (Ins) No. 880 of 2022	Om Logistics Ltd. Vs. ---	Amar Vivek	
22.	Comp. App. (AT) (Ins) No. 918 of 2022	Wave Megacity Centre Pvt. Ltd. Vs. Rakesh Taneja & Ors.	Hardeep Sachdeva	Rahul Raman Ratnesh Sharma D. Nayyar Kaushal Sharma
23.	Comp. App. (AT) (Ins) No. 938 of 2022	Pray Projects Pvt. Ltd. Vs. Rajender Kumar Girdhar With	Amish Tandon	Lzafeer Ahamd BF Aarti Deodhar
24.	Comp. App. (AT) (Ins) No. 941 of 2022	Fervent Securities Pvt. Ltd. Vs. Rajender Kumar Girdhar	Akshay Joshi	Lzafeer Ahmad BF
25.	Comp. App. (AT) (Ins) No. 943 of 2022	Torrecid India Pvt. Ltd. Vs. Arrhum Tradelink Pvt. Ltd. & Anr.	Karan Valecha	Aastha Mehta Abhijeet Sinha Nikita Jain Garg Ravi Raghunath-R2
26.	Comp. App. (AT) (Ins) No. 994 of 2022	Indiabulls Housing Finance Ltd. Vs. Revital Realty Pvt. Ltd.	Sumesh Dhawan	
27.	Comp. App. (AT) (Ins) No. 995 of 2022	Shree Sai Jagannath Vs. Adhunik Metaliks Ltd. & Ors.	Harshita Singhal	Saket Sikkri Aditya Sharma-R1 Arvind Kr. Gupta-R2
28.	Comp. App. (AT) (Ins) No. 1029 of 2022	Vijay Trading Co. Vs. Reshma Mittal Resolution Professional for M/S Monika Freshway Foods Pvt. Ltd. & Ors. With	Honey Satpal	

29.	Comp. App. (AT) (Ins) No. 1046 of 2022	Chet Ram Banwari Lal Vs. Reshma Mittal & Ors. With	Honey Satpal	
30.	Comp. App. (AT) (Ins) No. 1047 of 2022	Paul Trading Co. Vs. Reshma Mittal Resolution Professional of M/S Monika Freshway Foods Pvt. Ltd. & Ors.	Honey Satpal	
31.	Comp. App. (AT) (Ins) No. 1044 of 2022 & I.A. No. 3030 of 2022	Mallick Heemghar Pvt. Ltd. Vs. Central Bank of India & Anr.	Kumar Anurag Singh	Ashish Choudhury Anand Kamal Akash Tandon-R1
32.	Comp. App. (AT) (Ins) No. 1101 of 2022	Vikash Gautamchand Jain Resolution Professional Shreebhav Polyweaves Pvt. Ltd. Vs. Committee of Creditors Shreebhav Polyweaves Pvt. Ltd. (Through State Bank of India)	Karan Valecha	
33.	Comp. App. (AT) (Ins) No. 1159 of 2022	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd.	Natasha Dalmia	
34.	Comp. App. (AT) (Ins) No. 1164 of 2022	Axalta Coating Systems India Pvt. Ltd. Vs. Abhit Kumar Singh Liquidator of Mohan Motor Udyog Pvt. Ltd.	Vivek Malik	Ashish Choudhury Anand Kamal
35.	Restoration Application No. 2 of 2022 in Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand-RP

For Hearing

36.	Comp. App. (AT) (Ins) No. 286 of 2022 (PH)	Central Bank of India Vs. Himmat Steel Foundry Ltd.	Akshat Bajpai	Neha Somani Shaunak Mitra Kunal Godhwani
37.	Comp. App. (AT) No. 36 of 2021	Creative Security and Management Services Pvt. Ltd. Vs. Union of India & Ors.	Harshita Choubey	Rakesh Tiwari-R1 Raunak Dhillon Isha Malik-R2-4 Gaurav Juneja Anuj Sahay-R5

For Hearing

38.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors. With	Swarnendu Chatterjee Aditya Sidhra	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
39.	Comp. App. (AT) (Ins) No. 915 of 2021	Rohit Sharma & Ors. Vs. Monitoring Committee Through Ashish Chhawchharia & Ors. With	Nidhi Khanna	Dhiraj K. Totala
40.	Comp. App. (AT) (Ins) No. 584 of 2021 & I.A. No. 2720 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors. With	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia- R1 Aditi Deshpande-R3
41.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr. With	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
42.	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha- R1 Raunak Dhillon-COC Pooja Mahajan-R3
43.	Comp. App. (AT) (Ins) No. 801 of 2021	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors. With	Gaurav H Sethi	Rohan Rajadhyaksha Dhiraj Kr. Totala Tanya Chib-R2 & R3 Ashish Chhawchharia Raunak Dhillon-R2 Pooja Mahajan-R4
44.	Comp. App. (AT) (Ins) No. 361 of 2022	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr. With	Rishi K. Awasthi	Dhiraj Kumar Totala
45.	Comp. App. (AT) (Ins) No. 771 of 2022	All India Jet Airways Officers and Staff Association Vs. Ashish Chhawchharia Resolution Professional & Ors. With	Nupur Kumar	Rohan Rajadhyaksha Nishant Upadhyay Madhur Arora Dhiraj Kumar Totala Parimal Kashyap-R1 & R3

46.	Comp. App. (AT) (Ins) No. 792 of 2021	Department of State Tax Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	Aaditya Pande	Rohan Rajadhyaksha Malhar Zatakia Dhiraj Kumar Totala Priya Palwa Madhur Arora-R1
47.	Comp. App. (AT) (Ins) No. 987 of 2022	Regional P.F. Commissioner Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd. & Anr.	B. B. Pradhan	Raghav Chadha-R1
48.	Comp. App. (AT) (Ins) No. 262 of 2022	Assam Tea Employees Provident Fund Organization Vs. Madhur Agarwal & Anr.	Karan Mehra	Urmila Chakraborty Dhruv Surana-R1 Nikunj Berlia

For Admission (After Notice)

49.	Comp. App. (AT) (Ins) No. 406 of 2022 & I.A. No. 2246, 2646 & 2663 & of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar Somya Yadava Garima Jain-R1 Bishwajit Dubey Aishwarya Gupta-R2
-----	--	---	------------------	---

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar